

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 22 of 2019

IN THE MATTER OF:

General Motors India Pvt. Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present

For Appellant: Mr. Amit Sibal, Senior Advocate with Mr. Vinay Tripathi Mr. Amit Mishra, Mr. Avinash Amarnath, Mr. Shashank Gautam, Mr. Akshat Hansaria, Mrs. Sreemoyee Deb, Mrs. Anubhuti Mishra and Mr. Param Tandon Advocates.

For Respondent: Ms. Neha Mishra and Ms. Aayushi Sharma Advocates.

ORDER

23.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 29th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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